NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 997/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Sterling & Wilson Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

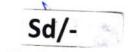
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S. No.	NAME		DESIGNATION	SIGNATURE

<u>ORDER</u> <u>CSA No.997/ 230-232/NCLT/MB/MAH/2017</u>

Company Application is allowed.

Sd/-V. NALLASENAPATHY

Member (Technical)



B.S.V. PRAKASH KUMAR Member (Judicial)